

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/248/2023

PETITION NUMBER : IBA/307/2019

NAME OF THE APPLICANT : Aqua Terra Coke & Energy Ltd

NAME OF THE RESPONDENT(S) : Dongwoo Surface Tech (India) Pvt Ltd

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. Rites Goel for the Applicant. Ld. Counsel Mr. Vijay Vigneshwar for R1.

R1 Counsel on vakalat sought 2 weeks time to file the reply.

Time allowed.

R2 has not filed any reply.

R2 is given a final opportunity to file reply within 2 weeks failing which the right to file reply will be closed.

R3 is a formal party as stated by Counsel for the Applicant.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **13.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk